

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 09.07.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 09.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 358/2016 (M.A. No. 93/2019, M.A. No. 94/2019 & M.A. No. 97/2019) WITH	Bhag Singh Vs. Union of India & Ors.	For Consideration of Report	10.07.2019
2.	Review Application No. 34/2019 IN O. A. No. 358/2016 (I.A.No. 310/2019)	Bhag Singh Vs. Union of India & Ors.	Mr. Aditya Dhawan & Kiran Dhawan, Adv. for Applicant	10.07.2019
3.	Original Application No.200/2018 (M.A. No. 615/2018) (Earlier O.A. No. 319/2014 (CZ) WITH	Dukalu Ram & Ors. Vs. Union of India & Ors.	For Consideration of Report	31.07.2019
4.	Execution Application No. 04/2019 IN O.A. No.200/2018	Dukalu Ram & Ors. Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv.	31.07.2019
5.	Original Application No. 669/2018	Marvada Amrutlal Becharlal Vs. State of Gujarat	For Consideration of Report	23.07.2019
6.	Original Application No. 867/2018	Rajender Singh Vs. State of Uttar Pradesh	For Consideration of Report	05.08.2019
7.	Original Application No. 63/2019	Ajay Kumar Singh Vs. Union of India & Ors.	Mr. Ajay Kumar Singh, Applicant in person For Consideration of Report	08.08.2019
8.	Original Application No. 209/2019	M. Fatmi Vs. District Magistrate Ghaziabad & Ors.	Ms. Sunita Yadav, Adv. for Applicant For Consideration of Report	08.08.2019
9.	Original Application No. 219/2019	Adil Ansari Vs. State of U.P. & Ors.	Mr. Adil Ansari, Applicant in person For Consideration of Report	09.08.2019
10.	Original Application No. 536/2019	Ashok Kumar Patjoshi Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Prushottam Sharma Tripathi, Adv. for Applicant	11.07.2019

COURT MASTER